

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1155/IB/2020
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : SRI VELGAPUDI RAMAKRISHNA
(THE JEYPORE SUGARS COM LTD)
NAME OF THE RESPONDENT(S) : V VENKATA SIVAKUMAR
UNDER SECTION : 60(5)

ORDER

Ld. Counsel Mr. K. Moorthy for the Applicant and Ld. Liquidator/Respondent
Mr. V. Venkata Sivakumar for the Respondent are present.

List all the connected applications on **12.02.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs